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- (d) the reasons for the delay to get final report of this survey; and
- (e) whether final report would be ready by September 1996 as assured by the Railways Minister during the discussion with Members of Parliament of Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

- (b) No. Sir.
- (c) Kottayam-Erumely-Punalur is a different survey which was also conducted by RITES. Its rate of return is negative.
- (d) The survey report received from RITES is under examination of the Southern Railway.
  - (e) Yes, Sir.

## Construction of Flyover

3069. KUMARI MAMATA BANERJEE : Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have any proposal to construct a flyover at Sonarpur Railway Crossing in West Bengal; and
- (b) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b). State Govt. has yet to finalise alignment and sponsor firm proposal.

[Translation]

### Official Languages Act, 1963

3070. SHRI ANAND RATNA MAURYA : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the provisions have been made in the Official languages Act, 1963 for providing equal rank and facilities to English and Hindi Publications;
- (b) whether any penal or corrective action is taken for violating it;
- (c) if so, the reasons for discriminating between Hindi and English and not providing required facilities to Hindi in the Bhagirath magazine; and
- (d) the steps-proposed to be taken for improving the situation immediately by removing such violation of the Official Languages Act?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): There is no such clear provision in Official language Act, 1963. However orders have been issued in respect of the house magazine and news letters brought out by the

Ministries/Departments that house magazine and new letters should be published billingually (in Hindi & English) and they should have equal allocation of pages for the two languages and should be brought out in one single cover and name. The headings & design of the cover page should also be billingual and in these publication information including information regarding the working of the organisation should be published in both the languages.

- (b) It is a well considered view of the Government that use and implementation of Official Languages, Hindi, in the Central Government offices should be done through motivations, incentives and goodwill. Accordingly, whenever, any instance of violation of these orders comes to the notice, the Head of the concerned organisation/office is asked to take corrective action.
- (c) There is no discrimination against use of Hindi and English in the Central Govt. office. In the said magazine, "Bhagirath" Hindi has the same status which the English publication of this magazine has.
  - (d) Question does not arise.

[English]

#### **Total Number of Trains**

- 3071. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of RAILWAYS be pleased to state:
- (a) the number of trains running under each railways zone in the country;
- (b) the percentage of trains which ran late and also those cancelled under each railway zone during the first six months of the current year; and
- (c) the steps taken or proposed to be taken to bring improvements in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) The average number of trains being run daily under each railway zone is as under:

to controlle to the	Railway		No. of trains
1.	Central	ä	1653
2.	Eastern	-	1466
3.	Northern	-	1142
4.	North Eastern	-	474
5.	Northeast Frontier	-	214
6.	Southern	-	. 1077
7	South Central	-	493
8.	South Eastern	-	432
9.	Western	-	1363

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(b) The percentage of trains which ran late and those cancelled under each railways zone during the first six months of current year are as under :-

,				
	Railways	Late percentage	Cancelled percentage	
1.	Central	6.6%	0.71%	
2.	Eastern	9.5%	3.7%	
3.	Northern	6.7%	0.19%	
4.	Northern Eastern	6.3%	0.6%	
5.	Northeast Frontier	6.3%	4.7%	
6.	Southern	5.9%	1.6° o	
7.	South Central	2.9%	0.3%	
8.	South Eastern	4.1%	1.65%	
9.	Western	2.8%	0.17%	

(c) All efforts including intensive chasing and daily monitoring at different levels are being undertaken regularly, in addition, punctuality drives both at Inspectorial and Officers' level are also being launched.

## Conservation of Lakes

3072. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

- (a) whether a proposal for conservation of lakes in Udaipur under the National Lake Conservation Plan has been pending with the Union Government;
  - (b) if so, the details thereof; and
- (c) the time by which the clearance I likely to be accorded?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) to (c). A proposal for conservation and management of the Udaipur lake system was received from the Government of Rajasthan in November, 1995. The scheme of the National Lake Conservation Plan has not been approved by Government in the VIII Plan.

# Conversion of Bhavnagar-Surendranagar MG line

- 3073. SHRI RAJU RANA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the survey work of conversion of Bhavnagar-Surendranagar MG line into BG is likely to be completed as scheduled;
  - (b) if not, the reasons for the delay; and

(c) the time by which the same would  $\mathfrak{b}_{\theta}$ completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes. Sir

- (b) Does not arise.
- (c) The survey is likely to be completed during the current financial year.

### Anti-Graft Drive

3074 PROF. AJIT KUMAR MEHTA: Will the Minister of HOME AFFAIRS be pleased to state

- (a) whether the Government has initiated anti-graft drive against the police and traffic policemen in the city
  - (b) if so, the outcome thereof; and
- (c) the action taken by the Government against those found involved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD, MAQBOOL DAR): (a) ! (c). According to the information received from the Delhi Police, 56 police personnel were found involved in alleged malpractices as a result of the anti-graft dove connected during the years 1995 and 1996 (upt 31.7.1996). Of these 56 police personnel, 26 were arrested under the Prevention of Corruption Act Departmental proceedings have been initiated against the remaining thirty (30) personnel

[Translation]

## Cases Registered under Anti Pollution Acts

3075. SHRI KASHI RAM RANA SHRI RAM TAHAL CHOUDHARY

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) the number of cases registered under The All (Prevention and Control and Pollution Act. 1981 and The Water (Prevention and Control of Pollution) Act. 1974 during each of the last two years. State-wise: and
- (b) the number of cases in which the courts have given verdict in favour of or against the Pollution Control Boards. State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) and (b). The number of cases registered under the AIR (Prevention and Control Pollution) Act. 1981 and the Water (Prevention and Control of Pollution) Act, 1974 during each of the last two years. State-wise and the number of cases in which the courts have given verdict in favour of or against the